

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 209
CP-47/ND/2022

IN THE MATTER OF:

Amit Jain & Ors.

... **Applicant/Petitioner**

Versus

Faridabad Metal Udyog Pvt. Ltd. & Ors...

... **Respondent**

Under Section: 59 of Comp. Act

Order delivered on 05.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Gourav Arora, Adv. Bharat Arora, Adv.
Hardik Nagpal

For the Respondent : Adv. Pradeep Aggarwal, Adv. Arjun Aggarwal,
Adv. Bhaskar Aditya, Adv. Sejal Jain R-1 & R-5

HYBRID HEARING (PHYSICAL & VC)

ORDER

As prayed by the Ld. Counsel for the Petitioner, two weeks' time is granted for filing the rejoinder.

List on 05.07.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)